ग्रौर उप मुख्य कोषाघ्यक्ष श्री रावौल सिंह को चेतावनी दी गई थी ।

(ख) ग्रौर (ग) भारतीय स्टेट बैंक ने सूचित किया है कि सामान्य नियमों ग्रौर प्रक्रियाग्रों के ग्रनुसार तथा बैंक ढारा की गई भरती परीक्षा में श्री वी० पी० मल्होता के पुत्र के पास होने पर उन्हें 18 मई, 1972 से बैंक में क्लर्क तथा कोषाध्यक्ष के रूप में नियक्त किया गया था ।

बैंक के अनुसार श्री वी० पी० मल्होता के एक रिफ्तेदार एच० एल० मल्होता को दिया गया ऋण प्राथमिकता प्राप्त क्षेत्र के अन्तर्गत आने वाले छोटे परिवहन संचालकों के लिए विशेष योजना के अन्तर्गत बैंक के नियमों और प्रक्रियाओं के अनुरूप था और योजना की अर्थ-क्षमता तथा ऋणप्राप्तकर्ता की विश्वस्तता की उचित जांच करने के बाद दिया गया था। अलबत्ता, बैंक के रिकार्ड में श्री एच० एल० मल्होता और श्री वी० पी० मल्होता के बास्तर्विक रिश्ते का उल्लेख नहीं है ।

f[THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) State Bank of India has reported that on the basis of a departmental enquiry conducted by it in the case involving withdrawal of Rs. 60 lakhs from its New Delhi Parliament Street Branch on 24th May, 1971, Shri V. P. Malhotra, the then Chief Cashier, was dismissed from the service of the State Bank of India on the 10th November, 1972. Also, the two joint custodians of the currency chest (Shri H. R. Khanna, Cash Accountant and Shri R. p. Batra, Deputy Chief Cashier) who were found guilty of negligence were punished by way of cancellation of two increments. Shri S. C. Sinha, Security Officer, was censured and a warning was given to Shri Rawail Singh, Dy. Head Cashier.

(b) and (c) State Bank of India has reported that Shri V. P. Malho-

t[] English translation.

tra's son was given an appoint nent as Clerkcum-Cashier in the bank with effect from the 18th May, 1972 in accordance with the usual rules and procedures and after he had qualified in the Recruitment Test he~d by the bank.

According to the bank the loan given by it to one Shri H. L. Malho-tra, reported to be a relation of Shri V. P. Malhotra. was in accordance with the Bank's rules and procedures under the special scheme for small transport operators which falls in the priority sector and was given after due examination of the viability of the scheme and the integrity of the borrower. The bank's records do not, however, contain information on the exact relationship of Shri H. L. Malhotra with Shri V. P. Malhotra.]

Report of the Indian Management Institute, Ahmedabad on the working Of MMTC AND STC

1055. SHRI DHARAMCHAND JAIN,: SHRI DAYANAND SAHAYA: SHRI SITARAM KESRI: SHRI N. K. P. SALVE:

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government have examined the report submitted by the Indian Management Institute, Ahme dabad on the working of the MMTC and the STC; and

(b) if so. what steps Government have taken or propose to take to im plement the recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIER AND COOPERATION (SHRI ARIF BEG): (a) and (b) The recomendations made by the Indian Institute of Management, Ahmedabad, in regard to the restructuring of the STC and MMTC and their subsidiaries are being examined at appropriate levels.

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